NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP/01/59/213/241/HDB/2017		
NAME OF THE COMPANY	RMS Research Labs Private Limited		
NAME OF THE PETITIONER(S)	G. Madhusudhan Reddy		
NAME OF THE RESPONDENT(S)	RMS Research Labs Private Limited & (4) Others		
UNDER SECTION	59&241		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
c. ships represent on behalf of 4. SURYANARAYANA	Adv	9849866556	dy.
			-

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Szipalhi Rad	Advoctus	9948221662	frey
B. Osleep kumar	Advocate	8886161117	@hho

ORDER

Heard. At the request of all the Counsels, matter is posted to 19.12.2017

MEMBER (Tech)

MEMBER (Judi)